

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP/128/KOB/2019
SECTION	241-242 (C/ACT)
NAME OF PARTIES	DR P K ABRAHAM & ANOTHER V/S CAMEL RUBBERS PVT LTD & 6 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	BABU CHERUKARA, K K JAYARAJ.
RESPONDENTS ADVOCATE/ PROFESSIONAL	PHILP MATHEW, ROC, K R JINAN, KARTHIKA K J.

09 April 2024

O R D E R

IA(C/ACT)/122/KOB/2023 IN IA(C/ACT)/100/KOB/2023 IN IA(C/ACT)/16/KOB/2022 in CP/128/KOB/2019

List this matter for further consideration on **30.04.2024**.

IA(C/ACT)/100/KOB/2023 IN IA(C/ACT)/16/KOB/2022 in CP/128/KOB/2019

List this matter for further consideration on **30.04.2024**.

CP/128/KOB/2019

None appears on behalf of the Petitioners. Learned Counsel, Mr. M A Shaji and Learned Counsel, Mr. Vinay Mathew appears on behalf of the Respondents through virtual mode.

At the request of the parties, list this matter for further consideration on **30.04.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**